

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 05/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2017

NAME OF THE PARTIES: M/s. Omkar Speciality Chemicals Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1	Ajit Singh Tawar	Advocate for Petitioner	

Order

CSP No. 05/230-232/NCLT/MB/MAH/2017
CSP No. 06/230-232/NCLT/MB/MAH/2017
CSP No. 07/230-232/NCLT/MB/MAH/2017
CSP No. 08/230-232/NCLT/MB/MAH/2017
CSP No. 09/230-232/NCLT/MB/MAH/2017
CSP No. 10/230-232/NCLT/MB/MAH/2017

At the request of the party, list this matter for clarification on 23.1.2017.

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-
V. NALLASENAPATHY
Member (Technical)